

(a) whether there is any International Agency to advise various countries in regard to the types of broadcasting materials to be used in their programmes;

(b) if so, where it is located and what are its other functions;

(c) whether India is a member of that Agency; and

(d) if the answer to part (c) above be in the affirmative, what is the annual subscription paid by India?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) Government are not aware of any International Agency to advise various countries in regard to broadcast material in their programmes.

(b), (c) and (d). Do not arise.

EXPORT OF IRON ORE TO JAPAN

236. **SHRI M. VALIULLA:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether it is a fact that Japan is not importing our iron ore now; if so, why?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Japan is still importing our iron ore.

DISPLACED PERSONS YET TO BE REHABILITATED

237. **SHRI M. VALIULLA:** Will the Minister for REHABILITATION be pleased to state:

(a) whether Government have any proposals to build any new townships or town extensions to rehabilitate displaced persons; if so, where;

(b) what is the number of displaced persons still to be rehabilitated;

(c) where these displaced persons are at present staying; and

(d) how many of them are in temporary camps?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN):

Information in respect of displaced persons from West Pakistan

(a), (b), (c) and (d). For West Pakistan displaced persons, no new townships are contemplated. Schemes for the provision of about 2 lakh residential units have been or would be sanctioned. When this programme is completed all displaced persons without proper shelter from West Pakistan would be provided for. These displaced persons are living in barracks, dharamsalas or improvised structures on public lands, road-sides, etc.

Information in respect of displaced persons from East Pakistan

(a) Two schemes for the construction of tenements for displaced persons in Calcutta are under consideration of the Government of India. These tenements, if constructed, are expected to provide accommodation for about 4,400 displaced families.

(b), (c) and (d). At present there are about 17,300 displaced families in camps in the Eastern States to whom financial assistance in the matter of residential accommodation will be necessary. Information with regard to displaced persons living outside camps is not available.

EXTENSION IN DATE OF COMPLETION OF BHAKRA-NANGAL PROJECT

238. **SHRI S. MAHANTY:** Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether the time schedule for the completion of the multi-purpose Bhakra-Nangal Project has since been extended; and

(b) if so, the year in which the execution of the project is likely to be completed?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No.

(b) Does not arise.